

# MEGHALAYA LEGISLATIVE ASSEMBLY

## RE-ASSEMBLED BUDGET SESSION

### (BULLETIN)

FRIDAY, THE 11<sup>TH</sup> JUNE, 2010.

The House met at 11. A.M. with the Hon'ble Speaker in the Chair, and transacted business till 1:00 P.M. The day was allotted for transaction of Government Business.

#### 1. Questions :

Starred Questions No. 129 to No. 141 were disposed off till 12 P.M. On Starred Question No. 129, Supplementary Questions were raised by Shri. E. C. Bamon, MLA, Shri Conrad K. Sangma, Leader of Opposition, Shri Manas Chaudhuri, MLA and Shri Omillo K. Sangma, MLA. On Starred Question No.130, Supplementary Questions were raised by Shri John Manner Marak, MLA, Shri Conrad K. Sangma, Leader of Opposition, Shri Manas Chaudhuri, MLA and Shri. James K. Sangma, MLA. On Starred Question No.131, there was no Supplementary Question raised. On Starred Question No.132, Supplementary Questions were raised by Shri Nihim D. Shira, MLA, Shri Conrad K. Sangma, Leader of Opposition and Shri. James K. Sangma, MLA. On Starred Question No. 133, Supplementary Question was raised by Shri James K. Sangma, MLA. On Starred Question No.134, Supplementary Question was raised by Shri E. C. Bamon, MLA. On Starred Question No. 135, Supplementary Questions were raised by Shri. John Manner Marak, MLS, Shri. Manas Chaudhuri, MLA, Shri. Conrad K. Sangma, Leader of Opposition, Shri. E. C. Bamon, MLA. On Starred Question No.136, there was no Supplementary Questions raised. On Starred Question No.137, Supplementary Question was raised by Shri. Satto R. Marak. On Starred Question No.138, there was no Supplementary Question raised. On Starred Question No.139, Supplementary Question was raised by Shri. John Manner Marak, MLA, Shri. T. D. Shira, MLA, Shri. James K. Sangma, MLA and Shri. Ronnie V. Lyngdoh, MLA. On Starred Question No.140, there was no Supplementary Question raised. On Starred Question No.141, Supplementary Question was raised by Shri. Nihim D. Shira, MLA.

Before taking up Item No.2, Shri. Conrad K. Sangma, Leader of Opposition interrupted and requested the Chief Minister to give a statement on his recent discussion with the Assam Chief Minister on the boundary dispute.

Dr. Mukul Sangma, Chief Minister, said that he will make a suo motto statement on 10.6.2010.

## **2. Voting on Demand for Grants:**

The House passed Grant No.38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59 and 60.

On Grant No.47 and 51, Cut Motions were withdrawn by the movers.

Shri. Conrad K. Sangma, Leader of Opposition, said that as per the Budget Estimate and actual release of fund, the release of funds for Garo Hills and Jaintia Hills has been reduced by over 90% and there is an increase for Khasi Hills and Ri Bhoi District by 200%.

Dr. Mukul Sangma, Chief Minister, replied that as per official record there is no discrimination in the release of fund. He said that it depends on the absorption capacity of the District, and he will see how the Leader of Opposition has arrived at those figures quoted by him.

## **3. Introduction of Bill :**

Dr. Mukul Sangma, Chief Minister, introduced the Meghalaya Appropriation (No. II) Bill, 2010. It was taken into consideration and passed by the House.

## **4. Announcement of Election to Committee :**

Hon'ble Speaker announced that Shri. Sayeedullah Nongrum MLA has been elected to the Committee on Public Accounts; Shri. Nimarson Momin, MLA and Shri. Adolf Lu. Hitler Marak, MLA to the Committee on Public Undertakings and Shri. A. L. Hek, MLA and Shri. M. M. Danggo, MLA to the Committee on Estimates.

## **5. Prorogation / Sine-die :**

Hon'ble Speaker read the message of prorogation from the Governor for prorogation of the House Sine-die.

## **6. National Anthem was played.**

**W. M. Rymbai**  
*Secretary,*  
**Meghalaya Legislative**  
**Assembly.**

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